

[English]

**Strike Period of C.P.W.D. Junior Engineers**

9005. SHRI HARISH RAWAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the reasons for which the strike period of C.P.W.D. Junior Engineers has not been adjusted with leave due even through Ministry of Personnel and Training has suggested that the case of strike period may be adjusted with leave due by the cadre controlling Ministry;

(b) whether some of the Ministries, like, the Ministry of Telecommunications have since adjusted the strike period with leave due; and

(c) if so, the reasons for according discriminatory treatment to the CPWD Junior Engineers?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) The strike period of CPWD Junior Engineers has not been adjusted as leave due on the specific advice of the Department of Personnel and Training that the policy of 'no work-no pay' should be followed by Ministries/Departments in such cases and that this should not be circumvented in any way including by grant of leave.

(b) and (c). A decision for treating the period of strike by the Telecom Employees as leave due was taken by the Ministry of Communications, as a special case, with the approval of the the Ministry of Communications without consulting the D.P. and T. or obtaining the approval of the Government. But this decision was not to be taken as a precedent for adopting a line of policy.

**Allotment of Dangerous Declared Quarters in Timarpur, Delhi**

9006. SHRI HARISH RAWAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether some quarters in Timarpur declared as 'Dangerous' by the C.P.W.D., Delhi Central Circle VI, have been allotted to the C.P.W.D. staff by the C.P.W.D.;

(b) if so, the number of such quarters declared 'Dangerous' and allotted to C.P.W.D. staff respectively during the last three years; and

(c) the reasons for such allotment by the C.P.W.D. authorities and not through the Directorate of Estates?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) No, Sir.

(b) and (c). Do not arise.

**Change of Sex through Surgery**

9007. SHRI NARSINGRAO SURYA-WANSHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have undertaken a study of the reported cases of sex conversion through surgery;

(b) if so, the outcome thereof; and

(c) its impact on balance of population of boys and girls?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) and (c). Do not arise.